

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 117
(IB)-876(ND)/2020
IA-362/2022, IA-593/2022, IA-1523/2022,
IA-1371/2023, IA-2462/2021, IA-5637/2021,
IA-591/2022

IN THE MATTER OF:

Dhankalash Distributors Pvt. Ltd.

... Applicant/Petitioner

Versus

Piyush IT Solutions Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 18.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Adv. Aditya Dewan, Adv. Mr Sahil Chandra, Adv. Parth Tiwari in IA.-591 of 2022
- For the NOIDA** : Adv. Abdhesh Chaudhary, Adv. Geetanjali Setia
- For the Respondent** : Adv. Dr. Atul Singh for R-26 in I. A. 5637/2021,
- For the ACRE** : Adv. Udit Mendiratta, Adv. Shivkrit Rai, Adv. Prithvi Sinha
- For the SRA** : Adv. Prithu Garg, Adv. Shivam Singh, Adv. Parth Bhatia
- For the Homebuyers** : Adv. Utkarsh Joshi in IA-593/2022
- For the RP** : Adv. Alok Shankar, Adv. Maulik Khurana, Adv. S. Saxena, Adv. Nubair A., Adv. Devendra S.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-362/2022, IA-593/2022, IA-1523/2022, IA-1371/2023, IA-2462/2021, IA-5637/2021, IA-591/2022: List on 19.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)